

[Print](#)**Defective Case Register from 2026-01-13 to 2026-01-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/1381/2026	TAPAN KUMAR KAMILA	2026-01-13	Occupation not mentioned in the affidavit.
2	D-BLAPL/922/2026	DEBASIS SARANGI	2026-01-13	Name of petitioner no.2 in rej.order,not tally with cause title and power with signature.
3	D-WP(C)/54951/2025	GOPAL KRUSHNA NANDA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-ARBP/1348/2026	BADRINARAYAN PANDA	2026-01-13	further SR after filling of original agreement
5	D-EXP/1138/2026	SUBHADUTTA ROUTRAY	2026-01-13	1.C.copy of impugned order not filed 2.Code Incorrect. 3. Put up for SR after filing of c. copy of impugned order and removal of defect
6	D-BLAPL/1077/2026	DEEPAK KU SAHOO	2026-01-13	1. Page no 11 AND 12 NOT LEGIBLE.
7	D-BLAPL/940/2026	SANJIT MISHRA	2026-01-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the Informant-cum-Victim mentioned in para-3 of the petition be redacted.Thereafter, put up for S.R.
8	D-CONTC/15/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-01-13	1. Period of Delay 444 DAYS
9	D-WA/745/2026	SUDHANSU SEKHAR JENA	2026-01-13	Court Fee paid 6/ deficit 6/ 2. Code not indicated 3.not proper format, further SR
10	D-CMAPL/973/2026	ARJUNA CHARANA BEHERA	2026-01-13	Put up for SR after filing of c. copy of impugned order
11	D-WP(C)/55409/2025	DURGESH NARAYAN RATH	2026-01-13	Put up S.R. after page mark Index and annexures.
12	D-CONTC/55377/2025	ADV	2026-01-13	PAGING OF SYNOPSIS AND DATE CHART BE OMITTED 2. CAUSE TITLE OF W.P(C) NO.29974/2023 . THEN PUT UP FOR SR
13	D-CRLMC/839/2026	BISWANATH PATNAIK	2026-01-13	1. C.Copy of F.I.R. to be filed. 2.Page no32 not neat and legible.
14	D-CRLMC/899/2026	PRAVASHA PUJAREE PARIDA	2026-01-13	14-NOT PROPERLY INDEXED. 1. Put up for SR after page marked in Index.
15	D-WP(C)/55139/2025	DILLIP KUMAR RAY	2026-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 44 not found.
16	D-ABLAPL/1015/2026	SURESH CHANDRA PRADHAN	2026-01-13	1. Application copy and affidavit not notarised. 2. Affidavit not signed by Deponent.
17	D-EXP/1132/2026	SUBHADUTTA ROUTRAY	2026-01-13	C. copy of impugned order not filed. 2.Code Incorrect. 3. Put up for SR after filing of c. copy of impugned order and removal of defect.

18	D-WP(C)/1300/2026	GOPINATH MISHRA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.Fee of OSBC Rs.50/- not paid in the v.nama.
19	D-WA/855/2026	SUDARSHAN NANDA	2026-01-13	c copy of wpc 10963/22 not filed, further SR
20	D-WP(C)/1650/2026	ANURAG PATI	2026-01-13	Rs.12/- not paid.Petitioner no.4 not correct in separate sheet
21	D-CRLMP/512/2026	ALOK KUMAR MOHAPATRA	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-WP(C)/54972/2025	BHAGABAN BEHERA	2026-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 67 not legible.
23	D-CMP/1084/2026	AJIT CHANDRA MOHAPATRA	2026-01-13	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.The Case No. not furnished in the Reference Certificate.
24	D-WP(C)/55337/2025	NIRANJAN PANDA	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. D.C.fee Rs.50/- to be paid on v.nama.2. page no.3 not properly arranged
25	D-ABLAPL/964/2026	CHIRANJIB ROUT	2026-01-13	1. Annexure-1 not attested.
26	D-ABLAPL/842/2026	RAMDAS ACHARY	2026-01-13	1. The name of the petitioner Nos. 2 and 3 as mentioned in Cause Title do not tally with that of their signature in V. nama
27	D-ABLAPL/884/2026	SAKTI PRASAD DAS	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Signature of opp party no. 2 in vakalatnama and affidavit not tally with his name.ii) page no . 10 and 12 not legible.
28	D-CRLREV/912/2026	BHABANI SHANKAR RAYAGURU	2026-01-13	1. Period of Delay 1173 days delay, Limitation petition not filed. 2.Odia translation undertaking not filed.
29	D-WP(C)/53437/2025	TAPAN KUMAR BISWAL	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Signature of the deponent in affidavit does not tally with cause title.
30	D-WP(C)/55186/2025	DURGESH NARAYAN RATH	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
31	D-WP(C)/1572/2026	ANANTA NARAYAN PATTANAYAK	2026-01-13	1. ARBP case not tally in Annex-16 as per index and page no-146

32	D-BLAPL/1096/2026	ASIT KUMAR JENA	2026-01-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
33	D-ABLAPL/988/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-BLAPL/781/2026	RAMESH CHANDRA ROUT	2026-01-13	Petitioner signature not attested by the Jail Authority
35	D-CONTC/924/2026	ADV.	2026-01-13	COPY OF CAUSE TITLE IN W.P (C) NO. 19730/2019 BE FILED THEN PUT UP FOR SR
36	D-WP(C)/1464/2026	NIROD KUMAR SAHU	2026-01-13	Page no. 86 not neat
37	D-CRLMC/932/2026	SATYABRATA DASH	2026-01-13	1. C.Copy of F.I.R. to be filed
38	D-CRLMP/1047/2026	SANDIPANI NAYAK	2026-01-13	1. Date of representation not correctly furnished Sl. no.8 in Index, Synopsis, date chart and para no.7 of the petition.
39	D-WP(C)/1127/2026	AJIT KUMAR PANDA	2026-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 21 36 , 37,39,43,47 and 49 not neat
40	D-ABLAPL/962/2026	KABIRAJ PRADHAN	2026-01-13	1 .Application copy and Affidavit not notarised.
41	D-WP(C)/54880/2025	GIRIDHARI SINGH	2026-01-13	Page nos.52 to 54 and 59 not neat and legible.
42	D-FAO/1150/2026	RIMJHIMBALA PATI	2026-01-13	Period of Delay 208 days
43	D-BLAPL/1113/2026	ARIJEET MISHRA	2026-01-13	i) Annexure-2 mentioned in petition not correct.
44	D-ABLAPL/856/2026	GOUTAM CHARAN ROUT	2026-01-13	1. Page no 12 not legible
45	D-ABLAPL/749/2026	SIDDHANT SARANGI	2026-01-13	1. Paragraphs in the petition is not properly serial numbered.
46	D-CMP/1117/2026	SHIB SHANKAR MOHANTY	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page No-54 repeated twice be corrected and Index be corrected accordingly.
47	D-WP(C)/55099/2025	SWETLANA DAS	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
48	D-BLAPL/986/2026	SANJIB KUMAR BHANJADEO	2026-01-13	.Receipt Showing Serv.copy To Vigilance not Filed.
49	D-ABLAPL/958/2026	HARI KRUSHNA PANIGRAHI	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after

50	D- CONTC/55545/2025	PRADEEP KUMAR ROUT	2026-01- 13	PAGE NO.18 NOT NEAT AND REVERSE
51	D- CMAPL/1457/2026	SATYA RANJAN MOHAPATRA	2026-01- 13	C. copy of impugned order not filed. i) Reference certificate not furnished. ii) No authorization by other petitioners to swear this affidavit. iii) Petitioner nos. 2 and 4 to 7 not executed in v. nama. iv) One Mr. Satrugan Das executed in v. nama not a party in CMAPL. vi) I.A. nos. 17,18,19 not mention in book mark. vii) Put up for SR after filing of c. copy of impugned order and removal of defect.
52	D- CRLREV/1042/2026	ARJUNA CHARANA BEHERA	2026-01- 13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
53	D- CONTC/54738/2025	ADV.	2026-01- 13	i)Page mark of sl. no.3 in index not correct.ii) FAO no. not mentioned in Reference certificate.iii) Paragraph sl. no. not correct in petition and Affidavit.
54	D- CRLMP/1313/2026	SOUMYA JYOTI BISWAL	2026-01- 13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D- WP(C)/55043/2025	DWARIKA PRASAD MOHANTY	2026-01- 13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D- ABLAPL/991/2026	RAJ KISHOR SWAIN	2026-01- 13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date not mentioned in the v.nama.
57	D- BLAPL/1003/2026	LALATENDU SAMANTARAY	2026-01- 13	.Name Of The Filing Advocate Not In Capital Letters In The Petition
58	D-CONTC/917/2026	ADV.	2026-01- 13	COPY OF CAUSE TITLE IN W.P(C) NO.19737/2019 BE FILED THEN PUT UP FOR SR
59	D-BLAPL/736/2026	SATYAJIT MOHAPATRA (2)	2026-01- 13	20-VERNACULAR CERTIFICATE NOT FURNISHED.  Hologram of Rs.50/- not affixed in V.nama.
60	D- BLAPL/1076/2026	DEEPAK KU SAHOO	2026-01- 13	i) Page nos. 11 12 and 17 not legible.
61	D-BLAPL/133/2026	AMIT KUMAR SAHU	2026-01- 13	i) Address of the petitioner be redacted from cause title. For further S.R.
62	D-WP(C)/406/2026	BHABANI SANKAR DAS	2026-01- 13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Annex-1 not properly page marked.
63	D-CMAPL/900/2026	DIPTI RANJAN BHOKTA	2026-01- 13	Put up for SR after filing of c. copy of impugned order.
64	D-RSA/464/2026	LAKSHMAN MISHRA	2026-01- 13	1. Sl nos. of grounds not alphabetically mentioned.2.As per annex s. 1 and 2 , name of the petitioner in C.T . not properly mentioned.
65	D- ABLAPL/920/2026	BIJAY KUMAR BEHERA	2026-01- 13	page no.9 and 10 not neat and legible.

66	D-EXP/1123/2026	SUBHADUTTA ROUTRAY	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order and removal of defect.
67	D-CRLMC/135/2026	PRAVAT KUMAR MOHANTY	2026-01-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of Victim / informant has been mentioned in I.A. petition
68	D-WP(C)/1291/2026	DAYANIDHI MISHRA	2026-01-13	1-COURT FEE IS DEFICIENT. D.Fee of Rs.6/- not paid.
69	D-CMP/1155/2026	SOURAV SUMAN BHUYAN	2026-01-13	Page No-67 not accompanied with the Petition.
70	D-BLAPL/758/2026	SANGRAM KESHARI ROUT	2026-01-13	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs.3/- paid instead of Rs.12/- in V.nama. 2.Hologram of Rs.50/- and Legal Asst. Association Welfare of Rs.10/- not affixed in V.nama
71	D- BLAPL/1088/2026	SABANA KHATUN	2026-01-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
72	D- BLAPL/1100/2026	ASIT KUMAR JENA	2026-01-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
73	D- ABLAPL/913/2026	PITAMBAR PANDA	2026-01-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. prayer in the I.A. petition appears to be incorrect
74	D- ABLAPL/1010/2026	KULDEEP MOHANTY	2026-01-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
75	D- CRLMP/1045/2026	SANDIPANI NAYAK	2026-01-13	1. Page nos.11 and 13 not legible.
76	D-CRLA/361/2026	SATYA RANJAN MULIA	2026-01-13	Name of the court not properly furnished as per judgement vide annex.1
77	D- CRLREV/704/2026	DIPTI RANJAN MOHAPATRA	2026-01-13	Good ground certificate not furnished.
78	D-CONTC/285/2026	ADV.	2026-01-13	1. Name of the opp.party not correctly furnished in Index. 2. WPC case number not correctly furnished in date chart, page no.3 and cause title.

79	D-WP(C)/54854/2025	ASHOK KUMAR BEHERA	2026-01-13	1. Page nos. 22 and 59 not filed. 2. Page no. 57 not neat and legible.
80	D-CRLA/292/2026	RUCHI RAJGARHIA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per index annex. 4 not mentioned in page no. 91. 2. Name of trial court, Date of judgement not mentioned in the being aggrieved. 3. As per index, annexes. are not furnished in the appeal memo. 4. sl. 6 repeated twice in the appeal memo.
81	D-CRLMC/956/2026	ANSHUMAN RAY	2026-01-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED. 1. This case may be registered as CRLREV.
82	D-WP(C)/489/2026	KISHORE KUMAR MISHRA	2026-01-13	Age of petitioner nos. 1 and 2 not furnished in the cause title.
83	D-ABLAPL/826/2026	PRANAYA SWAIN	2026-01-13	1. Paragraphs mentioned in the petition is not under the Affidavit
84	D-BLAPL/928/2026	BISWARANJAN DALAI	2026-01-13	PAGE NO. 7 PARTIALLY NEAT.
85	D-CRLA/1009/2026	LALATENDU SAMANTARAY	2026-01-13	Status of appellant not furnished 1-Title of the trial court judge wrongly furnished in being aggrieved para, 2-Trial court case No. not furnished in I.As.
86	D-BLAPL/824/2026	MANAS KUMAR CHAND	2026-01-13	1. The lower Court mentioned in the first para of the petition where the case is pending does not tally with that of rejection order.
87	D-ABLAPL/1016/2026	DIBYA JYOTI SAHOO	2026-01-13	1. date of execution of V.Nama not furnished.
88	D-MACA/1149/2026	DEBASISH PATNAIK	2026-01-13	vernacular certificate not furnished
89	D-CRLREV/812/2026	BIJAYA KUMAR RAGADA	2026-01-13	1. Period of Delay 110 days delay Limitation petition not filed 2. Husband name mentioned instead of Father name an affidavit. 3. Criminal Misc case mentioned instead of Criminal Revision an affidavit. 4. Good ground certificate not furnished
90	D-ABLAPL/990/2026	SAYANTAN PANDA	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
91	D-CRLMC/927/2026	GHANASHYAM MUDULI	2026-01-13	.Subject Code incorrectly Mentioned
92	D-CRLA/381/2026	PABITRA KUMAR NAYAK	2026-01-13	1. C fee Rs 17.60 payable, Rs. 14.00 paid, D.C. Fees Rs. 3.60 to be paid on c. copy under Annex.-1 2. Code Wrongly indicated 3. Para No. wrongly furnished in declaration of I.A.No. 64/2026
93	D-WP(C)/54938/2025	GOPAL KRUSHNA NANDA	2026-01-13	.W.P.(C) No. 28555/2023 mentioned in the Index (Anx-7) not tally with under Annex-7. 2. Copy of the impugned order of rejection dated 17.02.2025 mentioned in the Index (Anx-8) not tally with para-11 and under Annex-8. 2..Subject Code incorrectly Mentioned

94	D-ABLAPL/914/2026	BISWAJIT MOHANTY	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
95	D-WP(C)/1225/2026	DHANESWAR BEHERA	2026-01-13	1.D.C.Fee of Rs-1/- to be paid on C.T
96	D-CMP/1145/2026	DARPAHARI DHAL	2026-01-13	3-AUTHENTICATION FEE IS DEFICIENT.
97	D-WP(C)/695/2026	SOUBHAGYA KUMAR RATH	2026-01-13	.Date of sale deed under Annexure3 does not tally with Index and para-5 of the petition.
98	D-WP(C)/54956/2025	NIRANJAN PANDA	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-BLAPL/1013/2026	SANGRAMJIT PANDA	2026-01-13	1. Signature of the petitioner not tally with cause title. 2..Receipt Showing Serv.copy To cg not Filed.
100	D-WP(C)/54870/2025	FALGUNI RAJGURU MOHAPATRA	2026-01-13	Page no.10 not neat and legible.
101	D-BLAPL/941/2026	AMIT KUMAR NATH	2026-01-13	14-NOT PROPERLY INDEXED. Hologram of Rs.50/- not affixed in V.nama.
102	D-WP(C)/55359/2025	KAILASH CHANDRA SATAPATHY	2026-01-13	.Subject Code incorrectly Mentioned
103	D-BLAPL/957/2026	MANAS KUMAR CHAND	2026-01-13	Vakalatnama not filed by the present petitioner.
104	D-WP(C)/55406/2025	DURGESH NARAYAN RATH	2026-01-13	Put Up S.R. after page mark in Index in connection with Annexures.
105	D-CMAPL/1197/2026	PARSURAM DAS	2026-01-13	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid i) Synopsis and date chart not filed. ii) Reference certificate not furnished.
106	D-WP(C)/54941/2025	DEBASHISH KUMAR PANDA	2026-01-13	Address of Op. no.1 not properly mentioned in C.T
107	D-WA/974/2026	DEBASHIS TRIPATHY,A.G.A	2026-01-13	Code not correct
108	D-WP(C)/55187/2025	SUSHANTA KUMAR MISHRA	2026-01-13	Page marking not tally with Index and book mark.
109	D-WP(C)/55423/2025	SOUBHAGYA CHANDRA DEV DASH	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. date of order under Annexure-4 does not tally with Index.2. Paragraph no. not correctly furnished in declaration
110	D-WP(C)/55014/2025	SUBRATA KUMAR MOHANTY	2026-01-13	.Petition not correctly addressed to Honorable Court
111	D-WP(C)/1528/2026	RAJESH RANJAN SAHOO	2026-01-13	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
112	D-WP(C)/1271/2026	BIJAYA KUMAR BEHERA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
113	D-BLAPL/1091/2026	AMULYA RATNA PANDA	2026-01-13	1.P. S name mentioned in the cause title not tally with Rejection order.

114	D-MATA/1186/2026	BIBHUTI RANJAN MOHANTY	2026-01-13	Period of Delay 6 day
115	D-WP(C)/55324/2025	SUSHREE SANGITA PASAYAT	2026-01-13	page no.17 partially legible.
116	D-ARBP/1416/2026	SATYA SMRUTI MOHANTY	2026-01-13	further SR after filling of original agreement
117	D-CRLMP/1303/2026	SOUMYA JYOTI BISWAL	2026-01-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-WP(C)/55103/2025	SUJAY SHANKER SINGHDEO	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of testamentary case vide annex-3 not tally with Index.D.Fee of Rs.60 not paid in the v.nama.Paragraph not correctly mentioned affidavit of the I.A.Serial no-4 affidavit of the I.A not correctly mentioned
119	D-WP(C)/54445/2025	SUDARSAN BEHERA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-CONTC/54786/2025	ADV.	2026-01-13	i) For further S.R. after filing of cause title of wp(c)
121	D-EXP/1129/2026	SUBHADUTTA ROUTRAY	2026-01-13	c. copy of impugned order not filed. 2.Code In correct. 3.Put up for SR after filing of c. copy of impugned order and removal of defect.
122	D-ABLAPL/882/2026	BIJAYA KUMAR RAGADA	2026-01-13	i) Sl. no. 2 of the Affidavit not tally with cause title.
123	D-WP(C)/1045/2026	SANJAY KUMAR PARIDA	2026-01-13	1. Date of representation not correctly furnished in Prayer of the petition.
124	D-EXP/1604/2026	JAYDEEP PAL	2026-01-13	C. copy of impugned order not filed. i) Para no. 2 repeat. ii) Para no. not furnished in declaration.iii) Put up for SR after filing of c. copy of impugned order.
125	D-WA/847/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-01-13	Code not correct
126	D-ABLAPL/917/2026	PITAMBAR PANDA	2026-01-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per index, page no. 41 not mentioned.2. prayer in the I.A. petition appears to be incorrect.
127	D-CRLMP/619/2026		2026-01-13	vakalatnama not filed , further SR
128	D-CMP/1274/2026	SIVA SANKAR CHAINI	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
129	D-ABLAPL/904/2026	PRAVASH CHANDRA JENA	2026-01-13	D.C. fee Rs. 10/- to be paid on v.nama
130	D-BLAPL/1094/2026	BIBHUTI BHUSAN CHOUDHURY	2026-01-13	. Annexure-1 not attested. 2. Fathers name of the petitioner mentioned in the cause title not tally with Rejection order.

131	D-CMP/1231/2026	SATYABADI MANTRY	2026-01-13	Pro-O.P No-5, stranger not made Party in the Trial Court.
132	D-WP(C)/54528/2025	MANOJ KUMAR MOHANTY	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
133	D-CRLMC/301/2026	SOUBHAGYA SWAIN	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Put up for SR after redacting the name of informant/ victim has been mentioned in para no.2
134	D-CONTC/1141/2026	ADYASIDHI MISHRA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Cause title of annex. 1 to be filed
135	D-WP(C)/54538/2025	RANJAN KUMAR BEHERA	2026-01-13	Copy of approval order dated 23.03.2011 mentioned in the Index not tally with under Annex-1.
136	D-WP(C)/55550/2025	JAMINI KANTA DAS	2026-01-13	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 not neat.
137	D-WP(C)/1164/2026	SASANKA SEKHAR PAIKRAY	2026-01-13	Address of op-2 not furnished
138	D-WP(C)/1202/2026	SATYABRATA DASH	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
139	D-CMAPL/994/2026	PRAFULLA CHANDRA DAS	2026-01-13	Put up for SR after filing of C. copy of impugned order.
140	D-RVWPET/1212/2026	SUSANTA KUMAR LENKA	2026-01-13	Put up for SR after Valuation of appeal and court fees be furnished in RVWPET.
141	D-BLAPL/754/2026	SMRUTI RANJAN ROUT	2026-01-13	Petitioners signature not attested by the Jail Authority.
142	D-CRLMC/700/2026	RUCHI RAJGARHIA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.75 not legible
143	D-BLAPL/784/2026	KARTIK CHANDRA TRIPATHY	2026-01-13	14-NOT PROPERLY INDEXED.
144	D-WP(C)/55363/2025	SIDDHANT SARANGI	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
145	D-BLAPL/931/2026	PVS NANAJI ACHARY	2026-01-13	T.R. NO. and date of rej. order , not tally with date chart, entire petition.
146	D-CRLMA/84/2026	ADV.	2026-01-13	Date of order wrongly mention in cause title.
147	D-CRLMC/844/2026	NIRANJAN PANDA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D-EXP/1140/2026	JITENDRA KUMAR MISHRA (2)	2026-01-13	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.

149	D-BLAPL/808/2026	PRIYA RANJAN SINGH	2026-01-13	i) Annexure-1 not mentioned in Index and Petition
150	D-WP(C)/55332/2025	BRAHMANANDA TRIPATHY	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. D.C.fee Rs. 10/- to be paid on v.nama.2. page no.12 partially legible.
151	D-WP(C)/54955/2025	GOPAL KRUSHNA NANDA	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
152	D-CRLMC/724/2026	BIRAJA PRASAD TRIPATHY	2026-01-13	1. PS case number not correctly furnished in Prayer of the petition 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
153	D-WP(C)/55551/2025	JAMINI KANTA DAS	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
154	D-CRLREV/1101/2026	JITENDRA KUMAR CHHOTARAY	2026-01-13	1. Paragraphs not correctly furnished in declaration.
155	D-CMAPL/50322/2025		2026-01-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 174 days i) Reference certificate not furnished. ii) wp (c) wrongly furnished in affidavit. iii) Petitioner nos. 2 3 6 are in wp (c) not made party in CMAPL. iv) Op. no. 3 and 5 are not party in wp(c).
156	D-CRLA/559/2026	SATYA RANJAN PATI	2026-01-13	In view of the order dtd. 15-12-2025 passed in CRLMC no. 3639/2024, CRLA lies before Ld. Sessions Judge.
157	D-CRLMC/923/2026	SANGRAM KESHARI ROUT	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Welfare fund of Rs.50/- not paid in V>Nama.2.Name of Father of the deponent in(item no.2) not correctly furnished.3. Subject code incorrectly mentioned in Assessment slip and Index.
158	D-BLAPL/40344/2025	MOHENDRA DALAI	2026-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
159	D-BLAPL/867/2026	GOKULANANDA SAHU	2026-01-13	1. Complete FIR copy not filled.
160	D-ABLAPL/909/2026	PRAVASH CHANDRA JENA	2026-01-13	Authorized for other petitioner not mentioned properly.
161	D-CRLMA/939/2026	RAGHUNATH DASMOHAPATRA	2026-01-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  i) Others wrongly mention in Index synopsis date chart. ii) Hologram of Rs-50/- not filed in v. nama.
162	D-WP(C)/55342/2025	NIRANJAN PANDA	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Paragraph no. not correctly furnished in declaration.2.Welfare fund of Rs.50/- not paid in V>Nama
163	D-CRLMC/751/2026	PRATAP KUMAR NAYAK	2026-01-13	1. As per Index Annexure-7 not described in the petition.
164	D-WP(C)/1218/2026	LALATENDU SAMAL	2026-01-13	1.Declaration Not Properly furnished in Affidavit
165	D-BLAPL/820/2026	JNYANANANDA PANDA	2026-01-13	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
166	D-BLAPL/996/2026	AMAR MOHANTY	2026-01-13	1. Annex. 3 not mentioned in the index.
167	D-BLAPL/825/2026	AMLAN SHAKTI PAUL	2026-01-13	1. Page No.9 is not legible properly. 2.Age of the petitioner mentioned in V.nama is not correct.
168	D-BLAPL/1005/2026	DHANANJAYA MUND	2026-01-13	1.Subject code incorrectly mentioned in assessment slip and Index page. 2..Receipt Showing Serv.copy To Vigilance not Filed.
169	D-CRLMC/886/2026	BISWARANJAN DALAI	2026-01-13	1. Page nos.19 to 22 not neat.
170	D-CRLMP/1012/2026	ARIJEET MISHRA	2026-01-13	1. Written complain dated not correctly furnished in Prayer of the petition.
171	D-CRLA/680/2026	BINAPANI TRIPATHY	2026-01-13	The name of counsels not mentioned in capital letters 1-Annexure-1 not mentioned at top page No.12, 2-Catagory of sentence awarded u/s. 363/34 I.P.C. wrongly mentioned in entire brief, 3-R.I. 4 years awarded only 363/34 I.P.C. but it is mentioned as 363/34 I.P.C. with section 6 of POCSO.Act.in entire brief, 4-Trial court case No. and place of trial court not mentioned in being aggrieved para.
172	D-WA/51326/2025	SOURAV SUMAN BHUYAN	2026-01-13	AU fee Rs 2.25/- to be paid.
173	D-CRLMC/1166/2026	SWARUP RANJAN SINGH SAMANT	2026-01-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  1.This case may be registered as CRLREV.
174	D-CRLMC/905/2026	SANGITA MOHANTY	2026-01-13	1. Page no.9 annex-1 page no.13 annex-2 and page no.15 annex-3 not exhibited
175	D-EXP/1104/2026	SUBHADUTTA ROUTRAY	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.C.copy of impugned order not filed Put up for SR after filing of c. copy of impugned order and after removal of defects
176	D-CRLMC/765/2026	BISWOJEET LENKA	2026-01-13	1. Paragraph no. not correctly furnished in the petition.2.C.Copy of F.I.R. to be filed.
177	D-CRLA/708/2026	SUNIL KUMAR PANDA	2026-01-13	Put up for S.R. after filing of c.copy or free copy of impugned trial court judgement
178	D-EXP/1137/2026	SUBHADUTTA ROUTRAY	2026-01-13	C. copy of impugned order not filed. 2.Code Incorrect. 3.Put up for SR after filing of c. copy of impugned order and removal of defect.
179	D-WP(C)/1146/2026	SOUMYA JYOTI BISWAL	2026-01-13	Address of op-2 not furnished
180	D-BLAPL/895/2026	BISHNU PRASAD PRADHAN	2026-01-13	1. Name of the petitioner mentioned in the cause title and V. nama not tally with Rejection order
181	D-CRLREV/911/2026	UMA CHARAN MISHRA	2026-01-13	1. Being aggrieved and Ground not mentioned .2.CRLMC mentioned instead of CRLREV in Affidavit in Petition and I.A
182	D-CRLMC/961/2026	SILABHADRA SASTRY	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition. 2.Paragraph no.nor correctly furnished in declaration.3. Annexures not properly marked in Index.Put up for further S.R
183	D-WA/712/2026	SAMEER KUMAR DAS	2026-01-13	under taking for oriya annexure not furnished
184	D-CRLMC/952/2026	TUKUNA KUMAR MISHRA	2026-01-13	1. Year of order in M.C.No. under Annexure-1 does not tally with para-3 of the petition.2.C.Copy of Proceeding under sec.125 of Cr P.C.in M.C.Case No.82/2022 to be filed.
185	D-WP(C)/55326/2025	MANAS KUMAR CHAND	2026-01-13	Or. dtd. 17-10-2023 not correctly furnished in para .8 of annex.2
186	D-CMP/1516/2026	AMIT PRASAD BOSE	2026-01-13	The Case No mentioned at Page No-1 and Prayer of the Petition be corrected.
187	D-CMAPL/1269/2026	ADV.	2026-01-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed i) Synopsis and date chart not filed. ii) Reference certificate not furnished. Put up for SR after removal of defects and filing of c. copy of impugned order.
188	D-WP(C)/55328/2025	PRATYUSHA NAIDU	2026-01-13	prayer of the petition is not properly clarified
189	D-CONTC/55535/2025	MANOJ KUMAR PATI	2026-01-13	Period of Delay 153 DAYS
190	D-WP(C)/55422/2025	DURGESH NARAYAN RATH	2026-01-13	1. Put up for S.R.after filing of annexures-1 to 9.
191	D-CONTC/54386/2025	MAHENDRA KUMAR SAHOO	2026-01-13	i) Reference certificate not furnished.ii) Annexure-B not marked in page-11.
192	D-BLAPL/943/2026	BIPLABA P.B. BAHALI	2026-01-13	.Subject Code incorrectly Mentioned 2.Petitioner signature not attested by the Jail Authority

193	D-WP(C)/55313/2025		2026-01-13	1. Annexures not mentioned in petition. 2 Detail address not mentioned in O.P. -4 . 3. Paragraphs not mentioned in declaration. .5 . page no -92 not legible. 6.Synopsis and Date chart not filed
194	D-CRLMC/929/2026	ASHOK DAS	2026-01-13	1. C.Copy/Free copy of G.R.Case No.15/2025(SC and ST)to be filed.
195	D-CMAPL/1577/2026	ADV.	2026-01-13	C. copy of impugned order not filed. i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii) Date of order mention in Index and cause title dose not tally with para no. 4 and prayer.Put up for SR after filing of c. copy of impugned order and removal of defect.
196	D-BLAPL/1011/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-01-13	Case pending before the Lower Court incorrectly mentioned in petition.
197	D-BLAPL/980/2026	AMIT BISWAL	2026-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Deponent not mentioned relationship in the affidavit.2. Name of petitioner in cause title not tally with executants signature.
198	D-WP(C)/54931/2025	GOPAL KRUSHNA NANDA	2026-01-13	.Subject Code incorrectly Mentioned
199	D-CRLMC/772/2026	ANUPAM RATH	2026-01-13	1. C.Copy of F.I.R. to be filed
200	D-ABLAPL/747/2026	KHUSBU PANIGRAHI	2026-01-13	1. In the Affidavit,husband name has been mentioned in stead of father name of the petitioner.
201	D-CRLA/615/2026	ARUN KUMAR BEHERA	2026-01-13	1. Receipt showing copy on vigilance counsel not filed 2-Annexure-1 not marked at top of page No.14 3-Good ground certificate not signed
202	D-WP(C)/1191/2026	BHAWANI SANKAR PANIGRAHI	2026-01-13	1. Date of R.S.D. under Annexure-5 and6does not tally with Index and para-6 and 7 of the petition.
203	D-WA/50098/2025	BALARAM NAYAK	2026-01-13	Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid. i) wp (c) no. wrongly furnished in Index,List of dates, being aggrieved, prayer. ii) Status of parties not furnished. iii) OP. parties wrongly furnished in cause title instead of Respondent. iv) Date of order wrongly furnished in Reference certificate, para no. 1,3 and being aggrieved. v) Advocate for the appellatant not signed in page no. 9.
204	D-CRLMP/256/2026	BRAJA KISHORE PANDA	2026-01-13	1. Synopsis and date chart not furnished in Index
205	D-WP(C)/54916/2025	SANJIB KUMAR BHANJADEO	2026-01-13	C.fee of Rs.6/- to be paid.
206	D-CONTC/54383/2025	ADV.	2026-01-13	i) For further S.R.after filing of cause title of wp(c) and postal receipt
207	D-ABLAPL/835/2026	MANOJ KUMAR MALLICK	2026-01-13	1. Annexure 1 and 2 have not been mentioned in the petition
208	D-BLAPL/871/2026	BIBHUPRASAD MISHRA	2026-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. In paragraph 3 of the application mentioned Annexure-2 instead of Annexure-3
209	D-CONTC/928/2026	ADV.	2026-01-13	CAUSE TITLE OF W.P(C) NO.19730/2019 BE FILED .THEN PUT UP FOR SR
210	D-CRLMC/798/2026	JUGALA KISHORE PANDA	2026-01-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
211	D-WP(C)/55410/2025	DURGESH NARAYAN RATH	2026-01-13	Put Up S.R. After page mark index and Annexures.
212	D-WP(C)/1304/2026	SRINIVAS MOHANTY	2026-01-13	8-CAUSE TITLE NOT IN ORDER. Page marking not tally with book mark and Index.Date of copy of select list not tally with Index.
213	D-BLAPL/950/2026	SUBODH KUMAR MOHANTY	2026-01-13	PR No. neither mentioned in Rejection order nor copy of PR filed.
214	D-WP(C)/54929/2025	DILLIP KUMAR MOHANTY	2026-01-13	1.PG Case No.40/2018 mentioned in the Index (Anx-1) not tally with the prar-4 body of the petition and under Annex-1.2.Copy of reply Affidavit dated 19-4-2024 mentioned in the Index (Anx-11) not tally with under Annex-11.
215	D-WP(C)/54525/2025	KARUNAKAR JENA	2026-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Authorization with regard to swear affidavit on behalf of other petitioner not furnished in the affidavit.
216	D-ABLAPL/1018/2026	DAMODAR PANDE	2026-01-13	1. Occupation of the deponent not furnished in Affidavit 2. Page no 22, 24,25,26,33,39,42 not legible
217	D-TRP(C)/1105/2026	BIJAY KUMAR BEHERA	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
218	D-CMP/1210/2026	SUNKURU SUDHAKAR RAO	2026-01-13	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner not represented through any P.O.A in the Petition.
219	D-WP(C)/54560/2025	TUKUNA KUMAR MISHRA	2026-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
220	D-WP(C)/1220/2026	PRABODHA CHANDRA NAYAK	2026-01-13	1.Rough pages to be deleted..2.Page no.61 not filed.
221	D-CRLA/549/2026	JUGALA KISHORE PANDA	2026-01-13	Authentication fee due on the (a) Copy of Trial Court Judgement D.C.fee Rs.42.35p to be paid on c.copy of annex.1 1. Year of T.R. case in C.T. not tally with judgement.2. signature of executants in v.nama, name not tally with C.T. 3. page nos.25 29 31 33 35 39 41 45 51 and 53 are partially legible.4. Name of trial court, case no. and date of judge. not mentioned in prayer
222	D-RPFAM/1017/2026	PRATIK DASH	2026-01-13	being aggrieved not properly furnished, good ground certificate not furnished

223	D-WP(C)/55340/2025	AMRITA NAYAK	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the petitioner not furnished in the cause title.2.Occupation of the deponent in affidavit not furnished.
224	D-WP(C)/54903/2025	PRAFULLA KUMAR MOHAPATRA	2026-01-13	1.W.P.(C) No.- 131961/2013 mentioned in the Index(Anx-4) not tally with para-6 body of the petition and under Annex-4.
225	D-TRPCRL/830/2026	SANJAY KUMAR BEHERA	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
226	D-BLAPL/1079/2026	BISWARANJAN MAHARATHA	2026-01-13	.Subject Code incorrectly Mentioned
227	D-ABLAPL/806/2026	AFSANA ANJUM	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
228	D-BLAPL/978/2026	UMESH CHANDRA DORA	2026-01-13	Provision of Law not properly mentioned
229	D-CRLMC/944/2026	DURGA PRASAD DHAL	2026-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. .Signature of the deponent and name of Father in affidavit does not tally with cause title.2. Page no15 not neat and legible.3. C.Copy of F.I.R.to be filed.
230	D-CRLMP/668/2026	SURJYA NARAYAN SAHU	2026-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. .Subject Code Not Furnished .
231	D-WP(C)/1070/2026	AKSHAYA KUMAR PANDEY	2026-01-13	.Subject Code Not Furnished .
232	D-BLAPL/829/2026	NITYANANDA MOHAPATRA	2026-01-13	.Petition not correctly addressed to Honorable Court
233	D-ABLAPL/960/2026	DHARMENDRA SETHY	2026-01-13	1. page no 10 not legible . 2. complete formal FIR not in FIR copy

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 13-01-2026 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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